

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 839/2024

[Arising out of impugned final judgment and order dated 20-11-2023 in CRLREVPET No. 3163/2005 passed by the High Court of Kerala at Ernakulam]

JOSE PAUL

Petitioner(s)

VERSUS

STATE OF KERALA

Respondent(s)

IA No. 6804/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 6803/2024 - EXEMPTION FROM FILING O.T.

Date : 29-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Santhosh K, Adv.
Mr. Alim Anvar, Adv.
Mr. Mohammed Sadique T.A., AOR
Mr. Shaji J Kodankandath, Adv.
Mrs. Devika A.L., Adv.

For Respondent(s) :Mr. Harshad V. Hameed, AOR
Mr. Dileep Poolakkot, Adv.
Mrs. Ashly Harshad, Adv.
Mr. Anshul Saharan, Adv.

The Court made the following
O R D E R

Not taken up.

List on 04.09.2025.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR